



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/75/2016  
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another  
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 4 others  
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	THIRYAMBAK KANNAN	Counsel for Petitioner	
2	Karthik Rautela for S. Ramasubramanian & Associates.	Counsel for Respondents Kar 2-6	

ORDER

Counsels for both the parties are present. Matter is posted for final arguments. Put up on 11.09.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)